RESERVED:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Registration T.A.No.117 of 1987(W.P.NO.801 of 1984).

Vyas Sihgh

Petitioner.

Versus

Railway Board and 2 others..... Respondents.

CONNECTED WITH.

REGISTRATION T.A. NO. 113 OF 1987(W.P.NO.6006 of 1984), 31 Writ Petitions and one Original Application).

Hon'ble D.S.Misra- AM Hon'ble G.S.Sharma-JM

(By Hon. G.S. Sharma-JM)

For judgment see our judgment of th∉ date passed in Jagdish Prasad Phulbhati's case(T.A. No.113 of 1987).

J.M.